

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 5TH DAY OF MAY, 2020/15TH VAISAKHA, 1942

W.P(C) TMP. NO.265 OF 2020

PETITIONER :

N.M.SIDHIC, S/O MAKKAR,AGED 54 YEARS, 14/2010,
R.K.PILLAI ROAD, KARUVELIPPADY,THOPPUMPADY P.O.,
ERNAKULAM DISTRICT, PIN - 682 005.

BY ADVS.V.S.SALIM
H.NUJUMUDEEN

RESPONDENT :

MANAGING DIRECTOR,
THE KERALA STATE ENTERPRISES LIMITED,
BHADRATHA, MUSEUM ROAD,THRISSUR - 680 020.

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 05.05.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Dated this the 5th day of May, 2020

Admit.

Adv. Sri. Salil Narayanan takes notice on behalf of the respondent. There shall be an interim stay of operation of Ext.P1 for a period of two months to the extent the petitioner is transferred from Karikottakari branch of the respondent to the Malakkallur branch in Kasaragode District.

**BECHU KURIAN THOMAS
JUDGE**

W.P(C) TMP. NO.265 OF 2020

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APPENDIX

PETITIONER'S EXHIBITS :

EXT.P1 : TRUE COPY OF THE MEMO DATED 24.04.2020 ISSUED
BY THE RESPONDENT.

RESPONDENT'S EXHIBITS : NIL

// TRUE COPY//

P..S. TO JUDGE